

F. No. J-11/2/2018-Judicial (Part-1)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*\*


Shastri Bhawan, New Delhi,  
Dated 11<sup>th</sup> February, 2021

ORDER

The President is pleased to accept the resignations of the following six panel counsel figuring in the table below with effect from the dates mentioned against their names under column-'V'. Consequently, their names occurring in various orders of this Department as mentioned under column-IV, stand deleted:

Sl. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of the order of empanelment	Date of acceptance of resignation
I	II	III	IV	V
1.	Subhash Chandra Soni	District & Subordinate Courts, Shahdol (M.P.) as Standing Govt. Counsel	J-11015/1/2020-Judicial dated 06.03.2020	10.09.2020
2.	Smt. Nisha Shukla	District & Subordinate Courts, Shahdol (M.P.) as Additional Standing Govt. Counsel	-do-	10.09.2020
3.	Chandresh Dwivedi	-do-	-do-	10.09.2020
4.	Neeraj Aarora	Sr. Panel Counsel for High Court of Delhi	J-11017/22/2018-Judicial dated 18.12.2018	25.09.2020
5.	K. Baalasundharam	Sr. Panel Counsel for High Court of Madras, Madurai Bench	J-11017/20/2018-Judicial dated 06.08.2018	29.10.2020
6.	Chetan Chatterjee	Additional Central Govt. Standing Counsel for CAT, Allahabad Bench	J-11017/9/2020-Judicial dated 27.10.2020	06.11.2020

2. Hindi version of this order will follow.

  
(R. S. Verma)  
Additional Secretary

Copy for information to:

1. OSD to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. Shri Shashi Prakash Singh, Additional Solicitor General of India, Allahabad High Court.
3. Ms. L. Victoria Gowri, Asst. SGI for High Court of Madras, Madurai Bench.
4. The Incharge, Branch Secretariat at Chennai.
5. The Incharge, Litigation (High Court) Section, New Delhi.
6. Shri Chakrapani Vatsyayan, Sr. CGSC, 264-A, Adarsh Nagar, Bhawapur, Allahabad, Uttar Pradesh.
7. The Cash (LA) Section to stop retainership fee to Shri Subhash Chandra Soni, ex-Standing Govt. Counsel (District Shahdol), with effect from 10.09.2020.
8. The Pay & Accounts office, Department of Legal Affairs, New Delhi.
9. The six Advocates mentioned in the table above.
10. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
11. Hindi Section, Department of Legal Affairs, for translation of this order.
12. Guard File with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in